- (b) if so, the steps taken by Government to ban such advertisements;
 - (c) the details thereof; and
 - (d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAOVI): (a) Yes, Sir.

(b) and (c) Advertisements on Doordarshan are governed by the 'Code for Commercial Advertisement' which inter-alia prohibits any advertisement which relates to or promotes liquor, alcohol or wines and other intoxicants. However, the programmes of forcign satellite channels are uplinked from gutside the country and therefore, do not presently fall within the ambit of the Indian laws

Requisite steps have been initiated by the Government for enacting a comprehensive Broadcasting Bill which among other things, seeks to regulate the foreign satellite channels and bring them within the amount of Indian laws and regulations including a broadcasting code.

(d) Does not arise.

असरनाथ यात्रा का सीधा प्रसारण

- 2118. प्रो. विजय क्मार मल्होत्रा: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या क्रदर्शन को अमरनाथ यात्रा का सीधा प्रसारण करने का कोई प्रस्ताव प्राप्त हुआ है: और
- (ख) यदि हां, तो इस संबंध में क्या कार्यवाही की जा रही है?

सृक्ता और प्रसारण मंत्रालय में राज्य मंत्री (श्री मुख्तार नकवी): (क) और (ख) प्रसार भारती ने सूचित किया है कि अमरनाथ यात्रा के सीधे प्रसारण के संबंध में एक प्रस्ताव दूरदर्शन को प्राप्त हुआ था लेकिन अत्याधिक ऊंचाई तथा सुरक्षा संबंधी समस्याओं के कारण इस पर कार्रवाई नहीं की जा सकी।

तथापि, द्रदर्शन द्वारा सिंहाबस्त्रेकन/निष्कर्ष रिपोर्टी के रूप में निम्नलिखित कार्यक्रम प्रसारित किए:-

- (1) दिनांक 31.7.98 को 7-55 (प्॰) में "अमरनाथ यात्रा - एक रिपोर्ट"
- (2) दिनांक 12.8.98 को 7-55 (पू॰) में "अमरनाथ यात्रा - एक दी. वी. रिपोर्ट"

- (3) राष्ट्रीय नेट्वर्क और दूरदर्शन केन्द्र, श्रीनगर के क्षेत्रीय हुक अप में विस्तृत रिपोर्ट वाले समाचार प्रसारित किए गए।
- (4) उक्त अवधि के दौरान प्रसासित श्रृंखला ''के एण्ड के॰ रिपोर्टर'' में अमरनाश्च यात्रा को शामिल किया गया।
- (5) उक्त अवधि के दौरान अमरनाथ यात्रा पर "खोज" नामक एक श्रृंखला भी प्रमानि की गई।

दुरदक्षन पर विकास संबंधी कार्यक्रम

- 2119. प्रो॰ विजय कुमार मल्होत्रा: क्या सुचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:
- (क) दूरदर्शन ने वर्ष 1995-96, 1996-97 और 1997-98 के दौरान बाहर के निर्माताओं को ग्रामीण विकास से संबंधित कितने कार्यक्रम निर्माण के लिए आवंटित किये गये:
- (ख) निर्माताओं का चयन किस आधार पर किया जाता है: और
- (ग) चयन में पारदर्शिता लाने के लिए सरकार द्वारा कौन-कौन से कदम उठाए जा रहे हैं?

स्चना और प्रसारण मंत्रालय में राज्य मंत्री (श्री मुख्तार नकवी): (क) ब्यौरा निम्न अनुसार है:-

- (i) 1995-96 237 कार्यक्रम
- (ii) 1996-97 शन्य
- (iii) 1997-98 श्रन्य
- (ख) दुरदर्शन की ओर से कार्यक्रमों का निर्माण करने के लिए बाहरी निर्माताओं को प्राधिकृत करते समय दूरदर्शन को कार्यक्रम अपेक्षाओं, निर्देशक, कार्यकारी निर्माता, लेखक, कर्मीदल, आदि के पूर्ववृत पर विचार किया जाता
- (ग) कार्यक्रम सम्बंधी सभी मामले प्रसार भारती के कार्यक्षेत्र में आते हैं तथा दूरदर्शन के कार्यक्रम अपेक्षाओं तथा संगठन के समग्र हित को ध्यान में रखते हुए कार्यक्रमों के चयन सहित ऐसे सभी मामस्त्रें पर उनके द्वारा निर्णय लिया जाता है।

Subscription paid to news agencies by AIR

- 2120. SHRI S.M. KRISHNA: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:
- (a) whether it is a fact that AIR pays subscription to news agencies like PTI/UNI,

- ANI, Univarta and Bhasha etc. for supply of news service to AIR and Doordarshan;
- (b) if so, the criteria fixed for such subscription;
- (c) the details of such subscription paid by AIR during the last three years to these agencies, agency-wise;
- other agencies on the news given by it; and
- (e) to what extent the AIR news service has made its base sound to ensure non dependence on other agencies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) Yes, Sir. The subscription rate was fixed in the year 1994-95 for three years on the basis of the reach of All India Radio/Doordarshan and the viewership of the news bulletins by taking into account the number of Radio/TV homes in the country.

(c) The details of payment made to these agencies during the last three years are as under:—

Agency	1995-96	1996-97	1997-98
	(ir	rupees)	
PTI	4.93 crores	4.93 crores	5.42 crores
UNI	4.04 crores	4.04 crores	4.44 crores
ANI	Rs. 60,000	Rs. 66,500	Rs. 90,000

The payment of subscription of Bhasha and Univarta is in-built in the subscription payable to PTI and UNI respectively as these are corresponding Hindi Services of these agencies.

- (d) No, Sir.
- (e) The bulk of All India Radio news comes from its own Correspondents posted in different parts of the country and abroad. All India Radio is subscribing to these news agencies only to supplement its news sources.

HPTs/LPTs/VLPTs in Andhra Pradesh

- 2121. DR. MOHAN BABU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) total number of High Power Transmitters (HPTs), Low Power Transmitters

- (LPTs) and Very Low Power Transmitters (VLPTs) in Andhra Pradesh together with their locations;
- (b) whether Government have received complaints about malfunctioning of some HPTs, LPTs and VLPTs in Andhra Pradesh; and
- (c) if so, what action has been taken by Government to restore normal functioning of these transmitters?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) 77 TV Transmitters (HPTs-9, LPTs-61, VLPTs-6, Transposer-1) are presently functioning in Andhra Pradesh. A statement indicating their locations is enclosed as statement (See below).

(b) and (c) The Prasar Bharati has intimated that all the TV transmitters in Andhra Pradesh are reported to be functioning satisfactorily. No specific report has been received regarding their malfunctioning.

Statement

TV Transmitters Functioning in Andhra Pradesh

HPT

Anantapur

Hyderabad Kurnool

Nandyal

Rajamungary (Interim)

Tirupati

Vijaywada

Vishakhapatnam

Hyderabad (DD II)

LPT

Achannet

Adilabad

Adoni

Alagadda

Analapuram

Atmakur

Banswada

Belampally

Bhadrachalam

Bhatnsa

Bheemadolu

Bheenavaram

Chittoor

Cuddapah